NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/560/ (IB)/2017

NAME OF THE PETITIONER(S)

: IDBI CAPITAL MARKETS & SECURITIES LTD

NAME OF THE RESPONDENT(S)

: PINK CITY EXPRESS WAY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V NO KARTHIK

Ramalingan & Associates?

Opeliational Collister V. Made

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the entire principal amount has been paid to the petitioner and they are intending to settle the matter in relation to the interest to be paid. Time extended at request for making final submissions. Put up on 13.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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